

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. No GM-LEG/16/2021-07 dated 10.09.2021

GM-LEG/8/2021-07 dated 14.09.2021

**GOVERNMENT ORDER NO:- 4429 -JK (LD ) of 2021**

**DATED:- 15 - 09 - 2021**

Sanction is hereby accorded to the appointment of Officer's of Mining Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 15 - 09 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Mining Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
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(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 4429-JK(LD) of 2021 dated 15.09.2021

S No.	Title of the case	OIC
1	WP(C) No. ---/2021 titled M/s Vethesta Constructions and Others V/s UT of J&K and Others	Mr. Rakesh Kumar (Driller), District Mineral Officer, Reasi
2	WP(c) No. ---/2021 titled M/s AmritWeer Sharma V/s UT of J&K and Others	
3	Rejoinder OA No. OA No./OA/61/823/20, titled Vijay Kumar Verma V/s UT of J&K & Others	Ms. Parvinder Kour, JKAS, Deputy Director
4	WP(c) No. ---/2021 titled M/s New B.N. Stone Crusher and Others V/s UT of J&K and Others	Mr. Vishal Dogra (Driller), District Mineral Officer, Jammu
5	WP(c) No. ---/2021 titled M/s Diamond Stone Crusher and Others V/s UT of J&K and Others	Dr. J. S. Pawar (I/c Geologist Grade-I), District Mineral Officer, Raiour
6	WP(c) No. ---/2021 titled Inhabitants of Village Dhandani Lamberi Rajouri V/s UT of J&K and Others	Dr. J. S. Pawar (I/c Geologist Grade-I), District Mineral Officer, Rajouri

  
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